

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3386
ANSWERED ON:01.08.2014
AMOUNT DUE TO IAF
Venkatesh Babu Shri T.G.

Will the Minister of DEFENCE be pleased to state:

- (a) whether huge amount is due to the Indian Air Force (IAF) from various categories of individuals, corporate etc. for offering the flights for various purposes;
- (b) if so, the details thereof and the steps being taken by the IAF to recover the dues from defaulters;
- (c) whether the IAF proposes to offer its services only on advance payments in order to reduce the losses; and
- (d) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

(a) & (b): An amount of Rs. 26,21,500/- is due to the Indian Air Force (IAF) from corporates (other than Public Sector Undertakings) for offering the flights for various purposes. Bills for airlift on use of IAF aircraft are raised by IAF from time to time and necessary action is taken thereon.

(c) & (d): No such proposal is under consideration.